MR. DEPUTY SPEAKER: Subject to correction, the result* of the division is as follows:

Ayes 068

Noes 019

The motion was adopted.

SHRI BHISHMA NARAIN SINGH: I introduce** the Bill.

14.34 hrs.

MATTERS UNDER RULE 377

(i) NEED FOR BRINGING NORMALCY IN DELHI UNIVERSITY

SHRI ATAL BIHARI VAJPAYEE (New Delhi): The teachers of the University of Delhi are on strike since the 12th of October last, and the *karamcharis* since the 20th of September last. From all available reports, one would conclude that normal teaching and office work has very largely come to a stop in the University and its colleges. The examination branch of the University is reported to have been shifted to a police station from where the conduct of the supplementary examinations is being supervised. The University of Delhi being a Central University, the Central Government has a special responsibility in ensuring its normal functioning.

The President of the Delhi University Teachers' Association has communicated in writing to the Vice-Chancellor that the continuation of the strike can be reconsidered if the latter takes a single step forward on a single issue. The executive of Association has stated that if the process of giving and implementing of assurances is instituted the Association shall be willing to have meaningful negotiations.

I urge the hon. Minister of Education to intervene without any further loss of time and take steps towards restoring normalcy in the University through negotiations between teachers and the Karmacharis on the one hand and the University, the U.G.C. and the Ministry of Education on the other. Some positive step is called for in the direction of meeting at least some of the demands like promotional avenues and housing which also figured in an agreement between the University and the Karmachari Union.

(ii) FUNCTIONING OF TELEPHONE EXCHANGE AT KAURI RAM (GORALCHPUR)

श्री महावीर प्रसाद (बांसगाव): मान्यवर मैं आपके माध्यम से अपने संसदीय निर्वाचन क्षेत्र बांसगांव गोरखपुर में स्थित कोड़ीराम कस्बे में स्थापित टेलीफोन एक्सचेंज की अव्यवस्था के सम्बन्ध में संचार मंत्री का ध्यान आकर्षित करना चाहता हूं। श्रीमन् मेरा निर्वाचन क्षेत्र आर्थिक सामाजिक एवं शैक्षणिक दृष्टिकोण से पिछड़ा हुआ क्षेत्र है। इस क्षेत्र में परिवहन की भी दशा अत्यन्त दयनीय है। ऐसी परिस्थिति में उक्त एक्सचेंज जो कि मेरे निर्वाचन क्षेत्र में बिल्कुल केन्द्र में स्थित है फिर भी इसकी दशा अत्यन्त शोचनीय है। यह बिल्कुल खराब पड़ा रहता है। यदि कोई व्यक्ति किसी विशेष परिस्थिति में जिला मुख्यालय या अन्य स्थानों से सम्पर्क करना चाहता है तो वह सम्पर्क नहीं कर पाता। यह एक्सचेंज बहुत ही महत्वपूर्ण स्थान पर है। इस एक्सचेंज से काफी संख्या में व्यक्तिगत एवं सार्वजनिक टेलीफोन लिए गए हैं जैसे बस स्टेशन, पावर हाउस, एस डी ओ पावर हाउस, तहसीलदार बांसगांव एस डी. एम बांसगांव आदि। साथ ही साथ विभागीय पी सी ओ अर्थात कोड़ीराम, गगहा, सहगोरा, गजपुर, मलांव, बांसगांव, उरवां, लेलीपार तथा महावीर छपरा आदि का भी सम्बन्ध इसी एक्सचेंज से है।

अत: पुन आपके माध्यम से संचार मंत्री का ध्यान आकृष्ट करते हुए मांग करता हूं कि अविलम्ब प्राथमिकता के आधार पर इस एक्सचेंज मे सुधार करने के लिए आदेश प्रदान

---

*The following Members also recorded their votes for AYES: Sarvashri Nand Kishore Sharma, Kamaluddin Ahmed, Uma Kant Mishra, S. Singaravadivel, Ratansingh Rajda and K. Kunhambu.

**Introduced with the recommendation the President.

[श्री महावीर प्रसाद]

करें तथा साथ ही साथ इसी प्रकार के एक्सचेंज जोकि बड़हलगंज में स्थापित है का भी सुधार करने के लिये आदेश प्रदान करें ।

(iii) DEMAND FOR A T.V. CENTRE AT AURANGABAD.

SHRI QAZI SALEEM (Aurangabad): There is a long standing demand of the people of Marathwada region for opening of a T.V. Centre at Aurangabad, Maharashtra.

The industrial activities in Aurangabad are also growing rapidly as the Govern--ment of Maharashtra has declared several facilities to those industrialists who are intending to open their units in this region.

Aurangabad is an important educational centre with a University, more than thirty colleges including medical, engineering and law colleges. There is also full-fledged Agricultural University in this region which has started research céntre at Aurangabad.

It has got rich literature of Marathi and Dekhni. There are lot of talents even now who are famous all over India as well as in Asia in Marathi and Urdu languages and they are creating drama and poetry. There are very good singers and dancers participating in Radio and T.V. programmes.

Above all, its significance has also been increased more because of Ajanta and Ellora caves where millions of Indian and foreign tourists come every year.

From the technical point of view, it is proper to suggest a site for erecting the Relaying Tower; there is a hill station, 2500 feet high, called Mahesmal situated very near to Aurangabad, which was already reserved for this purpose.

Recently, it has been decided to connect the area with broad-gauge railway line. I would, therefore, request you to explore the possibility of opening a T.V. Centre at Aurangabad with studio facility as early as possible. The policy of Government is also to provide T.V. Centre facilities to all such culturally and historically important centres.

(iv) ENFORCEMENT OF LABOUR LAWS TO PROTECT THE INTEREST OF LABOUR.

श्री कृष्ण प्रताप सिंह (महाराजगंज) : उपाध्यक्ष महोदय, मैं 377 के अधीन निम्नलिखित मामला रखना चाहता हूं।

श्रमिक कानूनों का उचित अनुपालन श्रमिकों को शोषण से बचाने तथा उनके हितों की रक्षा के लिए अत्यन्त आवश्यक है। मालूम हुआ है कि श्रमिक कानूनों का नियोजकों द्वारा उल्लंघन किया जा रहा है जिसका श्रमिकों के हितों पर प्रतिकूल प्रभाव पड़ रहा है और सरकार की श्रमिक कल्याण नीति का श्रमिकों को यथोचित लाभ नहीं मिल रहा है। हाल ही में श्रमिक कानून के उल्लंघन के मामले में एक मजिस्ट्रेट द्वारा केवल 200 रुपए का जुर्माना किए जाने पर उच्चतम न्यालय ने यह टिप्पणी की है कि मजिस्ट्रेटों द्वारा श्रमिक कानूनों के उल्लंघनों की उपेक्षा की जा रही है जिन्हें वे मामूली अपराध समझते हैं । केन्द्र सरकार ने राज्य सरकारों से श्रमिक कानूनों के उल्लंघन के मामलों में अपने-अपने उच्च न्यायालयों से अधिक कड़ा दण्ड देने के लिए कहने के निदेश दिए हैं किन्तु इतने ही से श्रमिक कानूनों का समुचित अनुपालन होना सुनिश्चित नहीं हो सकता है। श्रमिक कानूनों के उल्लंघनों की गंभीरता को देखते हुए विधायी उपाय सहित सभी ठोस कदम उठाने की आवश्यकता है तभी श्रमिकों के हितों की रक्षा हो सकती है

MR. DEPUTY-SPEAKER: Shri Ram Nagina Mishra. Absent.

(v) RECOMMENDATION OF MANDAL COMMISSION FOR LISTING PULAYS AS BACKWARD COMMUNITY.

SHRI K. KUNHAMBU (Cannanore): Pulayas of Kerala who constitute more than 60 per cent of the Scheduled Caste population in the State, are one of the most backward communities. Traditionally, tthey have been kept at the lowest rung of the social ladder. In spite of the reser-